NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/56/2016

NAME OF THE PETITIONER(S)

: OFS Industries Pvt Ltd & Another

NAME OF THE RESPONDENT(S)

: First City Capital Investments Ltd & 15 Others

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. Hari Prashanth

FON

counsel for positioner

GANJEEX KUMON

2. MUS. MADHWODHAN FOR EDANALLI KUMAR

Coursel for R7 R8

3. S. Ananth

For . Mr. Ashok Vishwanath.

Counsel for Rg-R,

MR. Ve. M. JHINAKUMAR (M/J. SHIVAKUMAR + SURESH)

P. Thiagarayon

coul or R-4.

ORDER

Shri Hari Prashanth, representing senior counsel for P1, Shri Sanjeev Kumar, present. No representation on behalf of P2. Counsels for all the respondents present. Counsel for P1 stated that they filed vakalat four days back on behalf of P1 in the Registry and sought some time for submitting final arguments. Time extended at request for final hearing. Put up on 27.02.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq) Member (Judicial) (K.Anantha Padmanabha Swamy) Member (Judicial)